

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/7478/2020

This the 14th day of December, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Gulshan Akhter, D/o Gh. Mohammad R/o Lone Daman Shopian (aged 26 years).
2. Jafreena Lone D/o G. Ahmad Lone, R/o Shugan, Shopian (aged 27 years).
3. Jameela Gul D/o G. Ahmad Mir, R/o Shopian (aged 29 years).
4. Rubeena Akhter D/o Mohd. Abdulla R/o Chitragam, Shopian (aged 29 years).
5. Rifat Ara D/o Farooq Ahmd, R/o Shopian (aged 28 years).
6. Saleema Akhter D/o Gh. Ahmad Wani R/o Shopian (aged 26 years).
7. Nisara Akhter D/o Abdul Aziz Malik R/o Shopian (aged 27 years).
8. Gowhara Rashid, D/o Abdul Rahis, R/o Shopian (aged 29 years).
9. Irfan Geelani S/o Gh. Syed Hassan Geelani, R/o Shopian (aged 27 years).
10. Meeno Jan D/o Ab. Rehman Ganai, R/o Shopian aged 26 years.
11. Zahra Majeed D/o Ab. Majid Bhat, R/o Shopian (aged 27 years).

.....Applicants

(Advocate: Mr. Manzoor Ahmad Ganai)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt. Health & Medical Education Department, Civil Secretariat, Srinagar/Jammu.

2. President, J&K State Para-Medical Council, Government Medical College, Jammu/Srinagar.
3. Registrar, J&K State Para-Medical Council, Government Medical College, Jammu/Srinagar.
4. Deputy Commissioner, Shopian.
5. Chief Medical Officer, Shopian.

.....Respondents

(Advocate:Mr. Sudesh Magotra, Dy. Advocate General)

O R D E R [O R A L]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -

When the matter is taken up, learned counsel for the applicants submits that TA becomes infructuous.

2. Mr. Amit Gupta, Learned Additional Advocate General present.
3. In view of the submission made by learned counsel for the applicants, TA is dismissed as infructuous. No costs.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

asvs